

RAJASTHAN HIGH COURT, JODHPUR


ORDER

No: Estt/HC/2017/ 498

Date: 07 | 10 | 17

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Shri Rakesh Jhuriya S/o Shri Bagta Ram, Probationer-Trainee Junior Judicial Assistant, Rajasthan High Court, Jodhpur is hereby accepted with effect from **04.10.2017(A/N)**.

By Order,



07.10.2017
REGISTRAR [ADMN.]

No: I/A(iii)(a)(10)/82/2016/ 2257

Date: 07 | 10 | 17

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Admn./Class.) Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. Concerned Sr. Dy. Registrars / Dy. Registrars, Rajasthan High Jodhpur / Jaipur Bench, Jaipur.
3. Concerned A.O.J., Rajasthan High Court, Jodhpur.
- ✓ 4. D.T.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
5. Confidential Branch, Rajasthan High Court, Jodhpur.
6. Leave Clerk / Bill Clerk / Cashier, Rajasthan High Court, Jodhpur.
7. Concerned Shri Rakesh Jhuriya S/o Shri Bagta Ram, VPO-Baldu, Ladnun, District-Nagaur-341316.
8. Personal file.


07.10.2017
REGISTRAR [ADMN.]